

Annexure-4  
Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED : Date of commencement of CIRP: 20/09/2024; List of creditors as on: 14-10-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Aditya Birla Finance Ltd	03-10-2024	4,26,07,954.00	4,26,07,954.00	Term Loan	4,26,07,954.00	NO	2.89%	NA	NA	0.00	NA		
2	UGRO Capital Limited	26-09-2024	6,07,56,094.00	6,07,56,094.00	Term Loan	6,07,56,094.00	NO	4.13%	NA	NA	0.00	NA		
3	Drip Capital Inc	04-10-2024	14,35,87,684.03	14,35,87,684.03	Term Loan	0.00	NO	9.75%	NA	NA	0.00	NA		
4	LIVFIN INDIA PRIVATE LIMITED	03-10-2024	3,01,41,420.00	3,01,41,420.00	Term Loan	3,01,41,420.00	NO	2.05%	NA	NA	0.00	NA		

(Amount in ₹)

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED  
  
 RONGALI SRIDEVI  
 INTERIM RESOLUTION PROFESSIONAL

